

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 201
Appeal No. 33/252/JPR/2023
Under Section 252(3) of
Companies Act, 2013**

In the matter of:

**Department of Income Tax (Magsor Advertising and Events Pvt. Ltd.)
...Appellant**

Versus

**ROC
...Respondent**

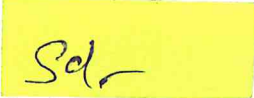
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

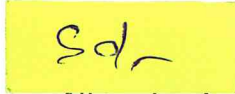
Present Through Video Conferencing: -

For the Appellant : N.S. Bhati, Adv.
For the ROC : Pooja Singh, JTA

ORDER

Heard Mr. N.S. Bhati, Adv. appearing on behalf of the Appellant (Income Tax Department). In compliance of order dated 01.01.2024, no affidavit of service has been filed by the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the ROC, Jaipur. Copy of the appeal be furnished to the office of ROC Jaipur within 3 days. List the matter on 09.05.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 15, 2024